

LOK SABHA DEBATES

1

LOK SABHA

Wednesday, July 23, 1980/Sravana
1, 1902 (Saka).

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

MR. SPEAKER: Question 653. Shri
B. V. Desai.

DR. SUBRAMANIAM SWAMY: Sir,
there is not a single Cabinet
Minister.

SHRI JYOTIRMOY BOSU: The
members do not know when
their questions will be coming for
oral answer here, they fix up their
tours and meetings. but the Minis-
ters are whole-time ministers; where
are they? Kindly make an obser-
vation; do not be one-sided . . .
(Interruption).

MR. SPEAKER: There are four
Ministers. . . The Ministers will be
there to reply to their questions. Dr.
Subramaniam Swamy has come out
with some recommendations today.

Setting up of Turbine Project in Karnataka

*653. SHRI B. V. DESAI: Will the
Minister of INDUSTRY be pleased
to state:

(a) whether Union Government
were considering to set up a turbine
project in the State of Karnataka;

(b) if so, when the project is likely
to be set up;

(c) what will be the total expendi-
ture involved;

2

(d) when the project is likely to be
completed; and

(e) what will be its annual produc-
tion?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):

(a) No, Sir.

(b) to (e). Do not arise.

SHRI B. V. DESAI: Sir, Karnataka
is one of the southern States which
is deficit in power. The Chief Minister
and the Government of Karnataka
have been every often insisting to
have gas turbines there. Probably,
the Hon. Minister has mistaken that
is a turbine project. In fact, Gas
turbine is to be imported and elec-
tricity has to be generated in the
State. Successive Chief Ministers
and the Government have been
insisting in this regard. In 1975-76,
if I remember correctly, there was
a proposal to import and supply a
generating set to Karnataka for
producing electricity. In view of
that, will the hon. Minister of
State whether he is thinking in
positive terms to give them the
generating set and see that elec-
tricity is generated there and the
scarcity of electricity is met to
some extent?

SHRI CHARANJIT CHANANA: I
I can assure the hon. Member that
the Ministry only thinks in positive
terms as far as the growth of the
industry is concerned. As regards
the import of the generating plant,
there is no such application pend-
ing with us. As far as the setting
up the generating plant is concerned,
the hon. Member will have to refer
this to the Ministry of Energy. But
if he refers this to us, we will for-
ward this request to the Ministry of
Energy.

SHRI V. DESAI: The hon. Minister is pleased to state that if there is a proposal, it will be considered. In fact, it is not the manufacturing project of turbine. which is asked for, it is the generating set. Actually, as the hon. Minister knows, some of the States have been sanctioned turbines and occasionally those States which are dependent mostly on hydel power, they do fall back upon such types of turbines. As karnataka has one of them, they were insisting for it. Actually, in 1975 there was a proposal which was also sanctioned. But for some reason or the other, it was postponed. In view of this, will the hon. Minister be pleased to state that if a proposal for setting up of gas turbine set comes from the State, he will consider it in a positive way?

SHRI CHARANJIT CHANANA: I can assure the hon. Member once again that we will forward the request to the Ministry of Energy and it will definitely be considered positively.

SHRI K. LAKKAPPA: Mr. Speaker, Sir, both the member and the hon. Minister have confused the question. The hon. Minister has stated that the question may be referred to the Ministry of Energy.

MR. SPEAKER: You put a supplementary.

SHRI K. LAKKAPPA: For the last eight years, the Government of Karnataka have been urging the Government of India for expansion and also a generate more electricity to meet the shortage over there. For this, a turbine has to be imported and that has been recommended by the State Government for getting a clearance from the Central Government. I do not know whether it is with the Ministry of Industry or with the Ministry of Energy, but I would like to know whether this Ministry will examine the whole aspect on which the proposal was sent by the Karnataka Government, and whether this Ministry has got any in-

formation about it, if not, whether the Ministry is going to get all the information from the State Government to see that the import of turbine for generating more electricity in the Karnataka State which is suffering from shortage of power materialise's in Karnataka State, the industrial growth has been stagnant.

MR. SPEAKER: There is no proposal for a project even.

SHRI K. LAKKAPPA: Will this Ministry answer this question?

SHRI CHARANJIT CHANANA: I confirm having informed that this subject relates to the Ministry of Energy. As far as the Ministry of Industry is concerned, we would definitely look into any proposal coming to us positively. The hon. member has stated that this question was raised in 1975 regarding the import of plant. For that also, there is nothing pending now.

SHRI K. LAKKAPPA: Clearance has to be given. It is not that the Government of Karnataka will do it. We want only a clearance from the Government of India so that we can organise it in a proper way.

SHRI CHARANJIT CHANANA: My information from the Ministry of Energy is that there is no application lying pending for clearance. I would request the hon. member that he should persuade the Karnataka Government to raise this issue and we will see that this is positively examined.

Houses and Schools burnt in Tripura

*654. **SHRI PIUS TIRKEY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that many houses and school buildings have been burnt down in Tripura during the last few days of June, 1980;

(b) the number of houses burnt and the names of places where the houses and school buildings were burnt;